# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO. 2161 TO BE ANSWERED ON JULY 04, 2019

#### "WATER MAFIA"

#### No. 2161. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware of the "Water Mafia" monopolizing the distribution of water in cities such as Bangalore and if so, the details thereof; and
- (b) the corrective measures taken by the Government to supervise the distribution of water more strictly in such areas to prevent these groups from monopolizing the markets?

#### **ANSWER**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

#### (SHRI HARDEEP SINGH PURI)

- (a): As per the report collected from the Bangalore Water Supply and Sewerage Board (BWSSB) there is no water mafia engaged in monopolizing the distribution of water in Bangalore city.
- (b) : Does not arise.

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